

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 104

CP(IB) No.329/Chd/Pb/2023

IN THE MATTER OF:-

Rajdeep Jain

...Petitioner

Versus

Jhamb Enterprises Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 05.08.2024.

Sd/-
Court Officer

Tanvi
18.07.2024